

## State Of Sikkim Vs Pema Wangchuk Lepcha

**Court:** Sikkim High Court

**Date of Decision:** Nov. 20, 2023

**Hon'ble Judges:** Meenakshi Madan Rai, J; Bhaskar Raj Pradhan, J

**Bench:** Division Bench

**Advocate:** Yadev Sharma, Shakil Raj Karki, Tsewang Namgyal Bhutia

### Judgement

Meenakshi Madan Rai, J

Learned Counsel for the Respondent verbally seeks time on grounds that he was unable to prepare the matter.

Not opposed.

Considered and ordered accordingly.

List this matter after the winter vacation as found convenient by the parties.